

**IN THE INCOME TAX APPELLATE TRIBUNAL  
AHMEDABAD “SMC” BENCH**

**(BEFORE SHRI MAHAVIR PRASAD, JUDICIAL MEMBER  
& SHRI AMARJIT SINGH, ACCOUNTANT MEMBER)**

[Through Virtual Court]

**ITA. Nos: 1555 to 1557/Ahd/2018  
(Assessment Year: 2011-12)**

<b>Shri Rajeshwari Sandip Jain 10, Adarsh-23, Bungalows, Opp. Swati Bungalows, Nr. Maan Party Plot, S.G. Highway, Bodakdev, Ahmedabad-380009 PAN No. ABIPJ6139N</b>	<b>V/S</b>	<b>The ITO, Ward-5(3)(5), Ahmedabad</b>
<b>Shantaben Mangilal Jain 10, Adarsh-23, Bungalows, Opp. Swati Bungalows, Nr. Maan Party Plot, S.G. Highway, Bodakdev, Ahmedabad-380009 PAN No. ABMPJ6535C &amp;</b>		
<b>Sandip Mangilal Jain HUF 10, Adarsh-23, Bungalows, Opp. Swati Bungalows, Nr. Maan Party Plot, S.G. Highway, Bodakdev, Ahmedabad-380009 PAN No. AAIHS3666N</b>		
<b>(Appellant)</b>		<b>(Respondent)</b>

<b>Appellant by</b> : Ms. Urvashi Shodhan, A.R. <b>Respondent by</b> : Shri Vidhyut Trivedi, Sr. D.R.
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(आदेश)/ORDER

Date of hearing : 19-08-2020  
Date of Pronouncement : 21-08-2020

**PER MAHAVIR PRASAD, JUDICIAL MEMBER**

1. These appeals filed by the Assessee are directed against the order of the Ld. CIT(A)-5, Ahmedabad dated 02.05.2018 pertaining to A.Ys. 2011-12.
2. At the outset, Advocate for the appellant has requested to withdraw these appeals. The ld. DR has no objection.
3. In view of the submission made by the appellant's advocate, the appeal filed by the assessee is dismissed as withdrawn.
4. In the result, appeals filed by the Assessee are dismissed as withdrawn.

Order pronounced in Open Court on	21- 08- 2020
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**Sd/-**  
**(AMARJIT SINGH)**  
**ACCOUNTANT MEMBER** True Copy  
**MEMBER**  
Ahmedabad: Dated 21/08/2020

**Sd/-**  
**(MAHAVIR PRASAD)**  
**JUDICIAL**

Rajesh

Copy of the Order forwarded to:-

1. The Appellant.
2. The Respondent.